## CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

## Original Application No. 884 of 2005

Jabalpur, this the 27th day of April, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman Hon'ble Mrs. Meera Chhibber, Judicial Member

V.A. Khan

Applicant

(By Advocate - Shri Gopi Chourasia)

Versus

Union of India and others

Respondents

(By Advocate - Shri S.A. Dharmadhikari)

## ORDER (Oral)

## By Dr. G.C. Srivastava, Vice Chairman -

The learned counsel for the applicant has filed MA No. 270/2006 for withdrawal of the Original Application No. 884/2005. He is allowed to do so. Accordingly, the OA is dismissed as withdrawn.

(Mrs. Meera Chhibber) Judicial Member (Dr. G.C. Srivastava) Vice Chairman

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